## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) CENTRAL DISTRICT, TIS HAZARI COURTS: DELHI

## CIRCULAR

It is for information of all concerned that as regard to pending connected matters/connected matters being filed simultaneously, if any, pertaining to Central District, Delhi, parties are required to mention details of connected matters in column of **Connected Matters, if any** in **"CASE INFORMATION FORMAT"**.

This issues with the	prior approval of Ld. Principal District &	
Sessions Judge (HQs), Delhi.		
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	1/23	
	AŁÓK SHUKLA	
	Additional District Judge - 07/	
	Link Officer-in-charge, Bail & Filing Section	
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Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge, West District, Delhi.

- 2. All Ld. Judicial Officers of D.H.J.S. posted in Central District, Tis Hazari Courts, Delhi with the request to examine the assigned/allocated connected matters (in pending matters)/connected matters being filed simultaneously, whether such connected matters are connected, and in case, the same are found to be not connected, to send such matters again to Ld. Principal District & Sessions Judge (HQs) for re-allocation/transfer, if any.
- 3. The Ld. Officer-in-charge, Computer Branch, Tis Hazari Courts, Delhi with the request to add the column of Connected Matter, if any, in Case Information Format, requiring the parties to mention details of pending connected matters/connected matters, if any.
- 4. The Officer-in-charge, Judicial Branch, General Branch, Facilitation Center, I.T. Cell, Central District, Tis Hazari Courts, Delhi.
- 5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 6. P.S. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- The Care Taker, Tis Hazari Courts, Delhi with the direction to display the same on all Notice Board.

8. Dealing Officials LAYERS & Website for uploading on LAYERS & Website.

Additional District Judge - 07/
Link Officer-in charge, Ball & Filing Section
Central District, Tis Hazari Court, Delhi

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